## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

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## Subject: Placement/Promotion of Drivers of District Judiciary of Kashmir Province.

## <u>ORDER</u>

No.: 757 of 2025/Psy-29

Dated: 23.05.2025

In terms of SRO-28 dated 25.01.1996 r/w SRO-297 dated 06.07.2018; sanction is hereby accorded to the placement/promotion of the Drivers of District Judiciary of Kashmir Province to the next higher grade/post from the dates shown against each of them:

| Kashmir Province |                          |   |  |  |  |
|------------------|--------------------------|---|--|--|--|
| S.<br>No.        | Name of the Official     | Date of promotion<br>as Driver-I<br>in the Pay Level-4<br>(25500 – 81100) | Date of promotion<br>as Chauffeur<br>in the Pay Level-6C<br>(35700-113100) | Present place of posing                                |  |
| 1.               | Javeed Ahmad Mir         | 16-07-2019  | 16-07-2024 to<br>31-01-2025  | Retired on 31-01-2025                                  |  |
| 2.               | Tariq Ahmad Malik        | 16-07-2019  | 16-07-2024   | CJM Handwara   |  |
| 3.               | Dilawar Khan             | 16-07-2019  | 16-07-2024   | Court of Anti<br>Corruption<br>(CBI cases)<br>Srinagar |  |
| 4.               | Altaf Hussain Dar        | 16-07-2019 to<br>31-03-2023   | -  | Retired on 31-03-2023                                  |  |
| 5.               | Ghulam Mustafa<br>Sheikh | 16-07-2019  | 16-07-2024   | 1 <sup>st</sup> ADJ, Srinagar                          |  |
| 6.               | Ab. Rashid Bhat          | 02-09-2022 to<br>30-04-2025   | -  | Retired on 30-04-2025                                  |  |
| 7.               | Mohd Aslam Beigh         | 04-12-2023  | -  | CJM, Ganderbal   |  |
| 8.               | Nazir Ahmad Bhat         | 04-12-2023  | -  | CJM, Bandipora   |  |

Note: All the above promotions shall have notional effect and the monetary effect shall take place only from the date of this order. However, in case of S/Sh Javeed Ahmad Mir, Altaf Hussain Dar, and Ab. Rashid Bhat, the monetary effect shall take place from the date of their respective superannuation.

By Order of Hon'ble the Chief Justice.

(M. K. Sharma) Principal Secretary to, Hon'ble the Chief Justice

| No: 678-87 PSy-29<br>Copy to the: | Dated : 23-5-2025 |
|-----------------------------------|-------------------|
| Copy to the:                      |                   |

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.
- 4. Principal District and Sessions Judge, Srinagar, Budgam, Anantnag, Bandipora, Ganderbal and Kupwara for information and necessary action.
- Presiding Officer of the all concerned Courts \_\_\_\_\_\_\_ for inf. & n.a
  CPC, e-Court, High Court of J&K, Srinagar for uploading the same on the High Court
- website 7. Director Finance, High Court of J&K and Ladakh, Srinagar for information
- 8. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
- 9. Shri for information and compliance.

10. Order file.

Principal Secretary to Hon'ble the Chief Justice